GOVERNMENT OF INDIA MINISTRY OF CHEMICALS & FERTILIZERS DEPARTMENT OF FERTILIZERS

RAJYA SABHA

STARRED QUESTION NO. 220* TO BE ANSWERED ON: 21.03.2023

Revival of FACT

220*: SHRI K.C. VENUGOPAL:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether Government has given any financial support to the Fertilizers and Chemicals Travancore Limited (FACT);
- (b) if so, the details thereof;
- (c) the measures proposed to be taken by Government for revival of FACT; and
- (d) whether Government is planning for disinvestment of stakes of Fertilizers and Chemicals Travancore Limited (FACT);

ANSWER

MINISTER OF CHEMICALS & FERTILIZERS AND HEALTH & FAMILY WELFARE

(DR. MANSUKH MANDAVIYA)

(a) to (d): A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (A) to (D) OF THE RAJYA SABHA STARRED QUESTION NO.220* TO BE REPLY ON 21.03.2023 REGARDING REVIVAL OF FACT.

(a) & (b): The Government of India has provided financial support to the FACT in form of loan and monetization of surplus unutilized land available with the FACT. The following loans have been given by the Government to the FACT-

| SI. No. | Financial Year | Loan amount (Rs in Crore) |
|---------|----------------|---------------------------|
| 1. | 2005-06 | 40.00 |
| 2. | 2006-07 | 30.00 |
| 3. | 2007-08 | 15.00 |
| 4. | 2008-09 | 13.00 |
| 5. | 2009-10 | 34.00 |
| 6. | 2010-11 | 89.00 |
| 7. | 2011-12 | 60.73 |
| 8. | 2015-16 | 1000.00 |
| | Total | 1282.73 |

Apart from above, Government of India accorded approval to FACT for sale of 481.79 acres of surplus unutilized land available with FACT. The FACT received sale proceeding of Rs.967.69 crore during Financial Year 2019-20.

- (c): Since the FACT is currently operational and incurring profit during last three years, it does not fall under the definition of sick unit and therefore, the question of revival of FACT does not arise.
- (d): Department of Investment and Public Asset Management (DIPAM), Ministry of Finance, is the nodal Department for dealing with matters concerning disinvestment of CPSEs. As per New Public Sector Enterprise (PSE) Policy for Atmanirbhar Bharat, 'Fertilizer' Sector is a non-strategic sector. In Non-strategic sectors, Public Sector Enterprises shall be considered for privatization, where feasible, otherwise such enterprises shall be considered for closure. However, as on date there is no specific decision taken by Competent Authority on disinvestment/privatization of FACT.
